

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1290/(MAH)/2017

CORAM:

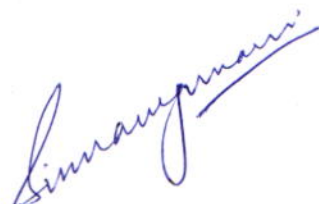


Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: V. J. Constructions
V/s.
Patel Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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30	<u>FOR RESPONDENTS</u> Mr. Vanwari - Legal Head of the Respondent Counsel Mr. Nishant Vyens Solicitor Smrati Gurnani 1/b PRACS - Adv & Solicitors	
	<u>For Applicant Petitioner</u> PCS RITESH R. MAHADAN	
	UDDHAV SARODE	

ORDER

C.P. No. 1290/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. They placed on record the Consent Terms dated 15.11.2017.
3. The Petitioner is seeking time to file Withdrawal Memo. Directed to file Withdrawal Memo on or before 30.11.2017.
4. Thereafter the matter be listed on **05.12.2017**.

16.11.2017

aah

Sd/-

M.K. Shrawat
Member (Judicial)